GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ

LOK SABHA

UNSTARRED QUESTION NO. 1581

ANSWERED ON 07.12.2021

FUND ALLOCATION TO UTTAR PRADESH

1581. SHRI UPENDRA SINGH RAWAT:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the amount of fund allocated by the Government for panchayat development particularly in Uttar Pradesh during the last three years;
- (b) the amount of fund utilised for the said purpose;
- (c) the details of the total population in Blocks/ Panchayats in Uttar Pradesh;
- (d) whether the Government has any guidelines regarding the total population level in blocks/gram panchayats; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI KAPIL MORESHWAR PATIL)

(a) The details of funds allocated under the Central Finance Commission (CFC) Grants and funds released under the schemes of Ministry of Panchayati Raj i.e Rashtriya Gram Swaraj Abhiyan (RGSA) and Incentivization of Panchayats (IoPs) for the Development of Panchayats in the Country and in the State of Uttar Pradesh during the last three years are as follows:

(Rs. in crore)

Central Finance Commission	All India	Uttar Pradesh
Grants/Schemes of Ministry of Panchayat		
Raj		
XIV & XV Finance Commission Grants	166506.29	28642.38
(Allocation)		
RGSA(Release)*	1508.73	259.60
IoP (Release)*	114.30	14.14

^{*}No prior allocation of funds is made for any States as funds are released based on the annual action plan under RGSA and incentives are provided based on National Panchayat Award competition participation and results under IoP scheme.

(b) As per the information provided by the Government of Uttar Pradesh, an amount of Rs. 26602.96 crore has been utilised out of Central Finance Commission grants for the social justice goals of the Panchayats through works like construction roads, lighting, basic civic amenities, tree plantation, construction and maintenance in government schools, Anganwadi centres and public assets, construction of community toilets, drainage system, construction of Panchayat Bhawan etc. Under the scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) a total of Rs. 367.49 crore (including State share) has been utilised towards strengthening of Panchayati Raj Institutions for mostly capacity building and training of the elected representatives and functionaries of the PRIs in Uttar Pradesh.

Further, under the scheme of Incentivization of Panchayats (IoPs), financial incentives of Rs.14.14 crore has been provided to the good performing PRIs in the State of Uttar Pradesh.

(c) the details of the Panchayats and total rural population in Uttar Pradesh are as follows:

Number of District Panchayats	Number of Block Panchayats	Number of Gram Panchayats	Total rural population as per Census 2011
75	826	58,189	15,53,17,278

- (d) No, sir.
- (e) In terms of List II (State List) of Seventh Schedule of the Constitution, 'Panchayat', being 'local government', is a State Subject and States/Union Territories are competent to consider and formulate guidelines to this effect under the provisions of respective Panchayat Raj Acts.